

In the Court of HHJ Shri.R.N. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 21-7-2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	BA 155/20	Sameer A Bose V/s Bandra	Hrg.
2	BA 882/20	Ruben Lobo V/s Bandra	Hrg.
3	BA 883/20	Wendell Remedios V/s Bandra	Hrg
4	ABA 558/20	Ravi Atmaram Todankar V/s Bandra	Hrg
5	ABA 559/20	Prashant Indra N Mishra V/s Bandra	Hrg
6	ABA 560/20	Deepak Indra N. Mishra V/s Bandra	Hrg.
7	BA (Exh-3) in SC 192/20	Mahim Police St. V/s Shankar Viraswami Arjund	Say & Hrg
8	S.C.141/13	Mahim Pol.Stn.Vs. Virendrakumar Dayashankar Tiwari.	Final Argument
9	BA in S.C.382/19	Pantnagar Pol.Stn. Vs.Sachin Diwakar Pawar & Ors.	Hrg.
9	A.B.A.387/20	Prashant Pandurang Gosavi & othersVs. Bandra Pol.Stn.	Hrg.
10	S.C.574/18	DCB.CID Vs. Raj Chandrakiran Behenwal and Otrs.	Reply/Say
11	S.C.575/18	DCB.CID Vs. Ruksana Salim Deraiya & Others.	Reply/Say

Sr. No.	Case No.	Parties Name	Stage
12	SC 671/15	Stat V/s Ashok Shankar Dethe	Hrg.
13	MA In ABA 92/20	Rafat Husain Vs. Santacruz Pol.Stn.	Say & Hrg.
14	S.C. 69/18 (HCT EXPDIATED TIME BOUND)	Khar Pol.Stn. Vs. Haseemali Ashikali Shikh And Others	R/E
